

not gravitate towards the existing hospitals. This is a continuing process.

Symposia|Seminars|Survey for impact of film on public

922. SHRI PAWAN KUMAR BANSAL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Central Board of Film Censors has ever held symposia or seminars of film critics, writers, community leaders and persons engaged in film industry or undertaken local or national surveys to study the impact of various kinds of films on the public mind;

(b) if so, what has been the response to such initiatives and what major suggestions have come forth regarding certification of films for public exhibition; and

(c) if answer to part (a) above be in the negative, what steps Government contemplate in the near future with a view to determining the principles to be observed in certifying films for public exhibition?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION AND CULTURE (SHRIMATI KRISHNA SAHI): (a) to (c) The Central Board of Film Certification has not held directly any symposium or seminar on the subject of censorship of films. However, at the instance of the Board, the Indian Institute of Mass Communication has conducted a nation-wide survey on the subject of film censorship: viewers' reactions. For ensuring a wide comprehensive coverage the study was to be taken up in five zones—northern, southern, western, eastern and central zones. So far only the reports for southern and western zones and combined report for northern and central zones have been received. The report for eastern zone is awaited. Government can take a final view only when all the reports are received.

The basic principles for the guidance of the Board in certifying films for public exhibition in India are laid down in section 5B(1) of the Cinematograph Act 1952. Guidelines have been issued by Government under section 5B(2) of the Act setting out the principles in fuller details for determining the suitability of films for public exhibition.

Harassment of Ph.D. Student in Delhi University

923. SHRI CHATURANAN MISHRA:

SHRI SURAJ PRASAD:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that Miss Rajani Parasher, a Ph.D student of the Botany Department (Delhi University) died some time in June, 1986 in the laboratory of Prof. S. C. Maheshwari;

(b) whether the Vice-Chancellor of Delhi University had set up a committee to inquire into the circumstances leading to her death;

(c) if so, the details thereof and result of the enquiry;

(d) whether it is also a fact that five representatives of the Delhi University Researchers' Association met the members of the Inquiry Committee on 24th June, 1986 and gave them cases of 10 students of the Botany Department who had been harassed in the past;

(e) if so, the details thereof; and

(f) whether any enquiry is being made into the matter?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION AND CULTURE (SHRIMATI KRISHNA SAHI): (a) No, Sir. Miss Rajani Parashar died on her way from Hindu Rao Hospital to Sir Ganga Ram Hospital where she was being taken for dialysis.

(b) Yes, Sir.

(c) The Enquiry Committee has suggested remedial steps to avoid recurrence of such incidents in future.

(d) and (e) Yes, Sir. However, the representatives of the Delhi University Researchers' Association gave written Statement only about two students of the Botany Department who were allegedly harassed in the past.

(f) The Committee appointed by the Vice-Chancellor to look into the circumstances of the death of Miss Rajani Parashar, however, felt that the case had medico-legal aspect, which could be properly enquired into only by the Law and Order Authorities. The University has entrusted this case to the C.B.I. for investigation. The investigation is in progress.

Study on Agranulocytosis and Aplastic Anaemia

924. SHRI CHATURANAN
MISHRA:

SHRI GURUDAS DAS
GUPTA:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government are aware of a Seven year study on two killer diseases agranulocytosis (bone marrow malfunction) and aplastic anaemia—conducted by the Boston University School of Medicine, U.S.A.; and

(b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH (KUMARI SAROJ KHAPARDE): (a) Yes, Sir.

(b) Agranulocytosis and aplastic anaemia associated with Leukaemia

has been treated by removing bone marrow of the patient and treating it with anticancer drugs outside the body. The bone marrow is subsequently reimplanted into the patient's body. The procedure has been tested by Dr. Andrew Yeager of the Johnse Hopkins University School of Medicine in Baltimore. They have successfully treated 11 patients by such method. These patients have been reported to be free of the disease for about a year.

Posts Lying Vacant in Railways

925. SHRI GURUDAS DAS GUPTA: Will the Minister of TRANSPORT be pleased to state:

(a) how many posts are lying vacant in the Railways as on 1st July, 1986;

(b) whether these posts are likely to be filled up;

(c) if so, by when; and

(d) whether the Railways contemplate to put a curb on recruitment?

THE MINISTER OF STATE IN THE DEPARTMENT OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) to (d) The information is being collected and will be laid on the Table of the Sabha.

News Items—Racket at Moti Bagh Hospital of NDMC

926. SHRI SURAJ PRASAD:

SHRI N. E. BALARAM:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government's attention has been drawn to the news item which appeared in the 'Hindustan Times' of 9th July, 1986 under the caption "Racket at NDMC's Moti Bagh Hospital";

(b) if so, the details thereof;

(c) whether any investigation has been conducted into the matter; and